

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


T.C.P No. 534/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Sandeep Steels
V/s.
SSV Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Niraj Shah	Adv. for Petitioner i/b law chambers of Siddhant Murarka	

ORDER

T.C.P. No. 534/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He represented that the matter is "Admitted" in the Hon'ble High Court and they are making all the efforts to get the matter transferred to the Hon'ble High Court.
3. In order to facilitate the same matter is posted to **16.01.2018**.

08.12.2017

Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)